

1998), promulgated by the President on the 21st January, 1998. [Placed in Library. See No. LT-13/98]

(12) The Representation of the People (Amendment) Ordinance, 1998 (No. 3 of 1998), promulgated by the President on the 22nd January, 1998. [Placed in Library. See No. LT-14/98]

(13) The Contingency Fund of India (Amendment) Ordinance, 1998 (No. 4 of 1998), promulgated by the President on the 24th January, 1998. [Placed in Library. See No. LT-15/98].

THIRD REPORT OF THE RAILWAY CONVENTION COMMITTEE (1996)

SECRETARY-GENERAL: Sir, I beg to lay on the Table a copy (in English and Hindi) of the Third Report of the Railway Convention Committee (1996) on 'Rate of Dividend for 1997-98 and other Ancillary Matters' which was presented in the 11th Lok Sabha on December 2, 1997 before its dissolution.

INTERIM BUDGET (RAILWAYS) 1998-99

रेल मंत्री (श्री नीतीश कुमार): माननीय सभापति जी, मैं आपकी आज्ञा से 1998-99 के वर्ष के लिए रेलवे के संबंध में भारत सरकार की अनुमानित आय तथा व्यय का एक विवरण (अंग्रेजी तथा हिन्दी में) सभा-पटल पर रखता हूँ। [पुस्तकालय में रखी गई। देखिए संख्या एल० टी० 16/98]

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS) 1997-98

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants (Railways) for the year 1997-98.

[Placed in Library. See No. LT-17/98]

INTERIM BUDGET (GENERAL), 1998-99

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of India for the year 1998-99 (Annual Financial Statement).

[Placed in Library. See NO LT-18/98].

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1997-98 (MARCH, 1998)

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants (General), 1997-98 (March, 1998).

[Placed in Library. See No. LT. 19/98]

MR. CHAIRMAN: The House stands adjourned till 11 a.m. on Friday, the 27th March, 1998.

The House then adjourned at twenty minutes past three of the clock till eleven of the clock on Friday, the 27th March, 1998.